

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4882/2026

[Arising out of impugned final judgment and order dated 21-05-2018 in CRLA No. 1094/2016 passed by the High Court of Judicature at Allahabad]

PRAHLAD

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

Date : 15-05-2026 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) : Mr. Gopal Singh, AOR (mentioned by)

For Respondent(s) : Ms. Ruchira Goel, AOR

UPON being mentioned the Court made the following
O R D E R

List the matter on 22.05.2026.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR